



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 02.09.2025

NOTICE

Please take notice that the bench notified for the **Court – III on 02.09.2025 at 10:30 AM** is re-constituted. Composition of the re-constituted Bench shall be as under.

Court – III (10:30 AM)

- 1. Hon'ble Mr. Justice Mohammad Faiz Alam Khan, Member (Judicial)**
- 2. Hon'ble Mr. Arun Baroka, Member (Technical)**
- 3. Hon'ble Mr. Indavar Pandey, Member (Technical)**

Further please take notice that the bench notified for **item no. 18 in the Court – III on 02.09.2025 at 02:00 PM** is re-constituted. Composition of the re-constituted Bench shall be as under.

Court – III (02:00 PM)

- 1. Hon'ble Mr. Justice Mohammad Faiz Alam Khan, Member (Judicial)**
- 2. Hon'ble Mr. Arun Baroka, Member (Technical)**

By order of Hon'ble Chairperson
-Sd/-
Registrar